NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.103/2016 RT CP (CAA) No.110/Chd/Hry/2017

In the matter of scheme of amalgamation between:

GMAX Auto Limited.Transferor/Petitioner Company No.1

AND

A.G. Industries Pvt.Ltd.Transferee/Petitioner Company No.2

Present: Mr.Atul V.Sood, Advocate with Mr.Milan Singh Negi and

Mr. Vikas Garg, Advocates for petitioners.

Mr. Deepankur Sharma, Advocate for Official Liquidator,

Chandigarh.

No time left. The matter is adjourned to 09.08.2017 for

arguments.

ALC:

(Justice R.P.Nagrath) Member (Judicial)

July 20, 2017 Ashwani